

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO 4493
TO BE ANSWERED ON 22.03.2018

Reclamation of Wasteland

4493. DR. BHAGIRATH PRASAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the estimated area of wasteland in the country, State-wise;
- (b) the details of the area reclaimed for cultivation during the last ten years, State-wise;
- (c) the efforts and achievements made in arresting the advancement of ravines and to make use of land under Chambal ravines; and
- (d) the details of the plans chalked out by the Union Government to tackle comprehensively the problem of the wasteland to make gainful use of such lands?

ANSWER

**MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) The estimated area under wastelands in the country during 2008-09 is 467021.16 square km. as per "Wastelands Atlas of India, 2011-Change Analysis Based on Temporal Satellite Data of 2005-06 and 2008-09" (2011). The State / UT-wise details are given in **Annexure I**.

(b) The State / UT-wise details of wastelands reclaimed for cultivation during the last ten years is not centrally maintained.

(c) & (d) Department of Land Resources has sanctioned 8214 watershed development projects in 28 States (except Goa) [during the period 2009-10 to 2014-15] covering an area of about 39.07 million hectare under the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) principally for development of rainfed portions of net cultivated area and culturable wastelands including those situated in the catchment of Chambal river.

The activities being undertaken through the watershed development projects *inter alia* include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons, etc.

State-wise details of number of sanctioned projects, area covered by the projects and funds released as Central share [from 2009-10 to 2017-18 (upto 16th March 2018)] are given in **Annexure II**.

The projects are at various stages of implementation.

In addition, other Central Ministries / Departments like Ministry of Agriculture and Farmers Welfare are implementing schemes and programmes like the Per Drop More Crop component of PMKSY which *inter alia* includes activities for water conservation, drought proofing, water harvesting, ground water recharge, etc. that complement and supplement interventions undertaken under the WDC-PMKSY.

**Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 4493
for answer on 22.03.2018**

State / UT-wise area of wastelands (square km.): 2008-09

Sl. No.	State / UT	Area of wasteland
1	Andhra Pradesh	37296.62
2	Arunachal Pradesh	14895.24
3	Assam	8453.86
4	Bihar	9601.01
5	Chhattisgarh	11482.18
6	Delhi	90.21
7	Goa	489.08
8	Gujarat	20108.06
9	Haryana	2145.98
10	Himachal Pradesh	22347.88
11	Jammu & Kashmir	75435.77
12	Jharkhand	11017.38
13	Karnataka	13030.62
14	Kerala	2445.62
15	Madhya Pradesh	40113.27
16	Maharashtra	37830.82
17	Manipur	5648.53
18	Meghalaya	4127.43
19	Mizoram	4958.64
20	Nagaland	5266.72
21	Odisha	16425.76
22	Punjab	936.83
23	Rajasthan	84929.10
24	Sikkim	3273.15
25	Tamil Nadu	8721.79
26	Tripura	964.64
27	Uttarakhand	12859.53
28	Uttar Pradesh	9881.24
29	West Bengal	1929.20
30	Union Territory	315.00
	Total	467021.16

Source: "Wastelands Atlas of India, 2011-Change Analysis Based on Temporal Satellite Data of 2005-06 and 2008-09" (2011)

Annexure referred to in reply to parts (c) and (d) of Lok Sabha Unstarred Question No. 4493 for answer on 22.03.2018

State-wise details of number of WDC-PMKSY projects sanctioned, area covered by the projects and funds released as Central share

(Area in million ha, Amount in Rs. crore)

Sl. No	State	Sanctioned (from 2009-10 to 2014-15) [@]		Central share released (from 2009-10 to 2017-18 [#])
		Total no. of Projects	Area of the projects	
1	Andhra Pradesh	432	1.810	848.77
2	Arunachal Pradesh	156	0.467	215.54
3	Assam	372	1.577	387.53
4	Bihar	123	0.612	104.54
5	Chhattisgarh	263	1.195	250.85
6	Gujarat	610	3.103	1136.80
7	Haryana	88	0.362	88.70
8	Himachal Pradesh	163	0.840	259.54
9	Jammu & Kashmir	159	0.652	155.54
10	Jharkhand	171	0.911	162.69
11	Karnataka	571	2.569	1771.87
12	Kerala	83	0.423	95.72
13	Madhya Pradesh	517	2.937	1247.46
14	Maharashtra	1186	5.128	2250.62
15	Manipur	102	0.491	134.96
16	Meghalaya	96	0.236	166.34
17	Mizoram	89	0.373	236.75
18	Nagaland	111	0.476	460.79
19	Odisha	310	1.700	902.14
20	Punjab	67	0.314	60.42
21	Rajasthan	1025	5.764	2109.05
22	Sikkim	15	0.066	22.08
23	Tamil Nadu	270	1.368	834.35
24	Telangana	330	1.399	511.08
25	Tripura	65	0.213	184.32
26	Uttarakhand	65	0.346	124.10
27	Uttar Pradesh	612	3.045	808.49
28	West Bengal	163	0.693	131.76
	Total	8214	39.07	15662.80

[@] Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with effect from 2015-16.

[#]Upto 16.03.2018, including releases under the erstwhile IWMP.

Note: 1) WDC-PMKSY is not operational in the Union Territories.

2) There is no sanctioned project in Goa.